

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2100

ANSWERED ON:07.12.2005

MALPRACTICE BY ASI OFFICIALS

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Singh Shri Kirti Vardhan

Will the Minister of CULTURE be pleased to state:

- (a) whether the revenue collected from the entry points of each protected monuments does not reflect the actual number of tourists as reported in the Times of India dated September 26, 2005;
- (b) if so, the reasons therefor;
- (c) whether ASI employees deputed at entry points of these monuments in the country have devised several ingenious ways of pocketing a part of the ticket money they collect from the tourists;
- (d) if so, the estimated loss of revenue suffered by the Government during each of the last three years; year-wise;
- (e) the action taken by the Government against the officials found guilty; and
- (f) the remedial measures proposed to be taken by the Government in this matter?

Answer

MINISTER FOR URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) to (d) The revenue collected from the entry points of the protected monuments should reflect the number of visitors to the monument. Though it had been reported in the Times of India dated 26th September 2005 that there are malpractices adopted by the employees, no specific case has been brought to the notice of the ASI so far.
- (e) As no incident of malpractice in ticketing has been so far reported, the question of taking action against the guilty officers does not arise.
- (f) It has since been decided to install automated access control system in some of the monuments where the number of visitors is large like Red Fort, Qutb Minar, Humayun's Tomb, etc. The automated system will be in a position within a short time.